

SHRIMATI SAVITRI SHYAM : He is in search of a site for the Dehra Dun factory. I am saying that the shortage is not due to less production but it is on account of non-availability of wagons.

MR. SPEAKER : Your views are welcome, but this is not relevant.

SHRI PARIPOORNANAND PAINULI : In view of the fact that Government have decided to construct the Tehri dam within the financial year and there are proposals for the construction of the Kissau dam in Dehra Dun and Pancheswar Dam in Almore, Tehri dam being the biggest in South-East Asia, may I know whether it will be possible for the Government to start construction of this cement factory within the fourth plan and if so, whether it will be in the private sector or in the public sector ?

SHRI GHANSHYAM OZA : We will try to expedite it. It is going to be in the public sector.

Issu of Licence for Setting up of a Glucose Factory in Tamil Nadu

*1540. **SHRI BHUVARAHAN :** Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether any licence has been issued to start a Glucose Factory in Tamil Nadu ;

(b) if so, when this licence was given ;

(c) whether the factory has started functioning ; and

(d) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). No licence has yet been issued. A letter of intent for setting up a unit in Tamil Nadu for the manufacture of starch/glucose/dextrose had been issued on 28th August, 1969 to M/s. Jeypore Sugar Co., Madras.

(c) and (d). The unit has not yet started functioning. The letter of intent, which is valid up to 27th August, 1971 is still under implementation.

SHRI BHUVARAHAN : What is the reason for the delay and who is responsible — the Government or the party ? Also, what is the total cost of the plant ?

SHRI SIDDHESHWAR PRASAD : There is no question of delay. A letter of intent has been issued which is valid up to 27th August, 1971. The party has, as yet, not applied for the issuing of the licence.

SHRI K. LAKKAPPA : May I know whether it is a fact that a big business house, like that of Jaipurias, has taken a letter of intent to start this industry and is now making frantic efforts to sell it away in the black market so that it gets the money ? Would Government make an inquiry in this behalf ?

SHRI SIDDHESHWAR PRASAD : I do not have any information on this point.

MR. SPEAKER : You better contact him latter on, please. Next question Shri Chandrappan.

SHRI C. K. CHANDRAPPAN : 1541.

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : Sir, instead of Kayamkulam it is printed as Kanyakumari. Therefore, on that basis I am replying.

MR. SPEAKER : A correction slip has been issued already.

SHRI HANUMANTHAIYA : The copy with me probably is the earlier one.

MR. SPEAKER : I think so. We circulated the correction slip.

Railway Line from Kayamkulam to Punaloor

*1541. **SHRI C. K. CHANDRAPPAN :** Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to construct a new Railway line from Kayamkulam to Punaloor ; and

(b) if so, when the work will be started and what will be the expenditure involved ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No, Sir.

(b) Does not arise.

SHRI C. K. CHANDRAPPAN : The answer is quite characteristic of the Railway Minister. But I would like to know whether this official 'No' will be changed to 'Yes' if a proposal is made to this effect by the Kerala Government,

SHRI HANUMANTHAIYA : This time I am very serious in saying 'No', because there is an alternative route, as the hon. Member knows, *via* Qui'on. Therefore, this will be a superfluous connection and the Railway Ministry is not in favour of this double line within a distance of a few miles.

SHRI C. K. CHANDRAPPAN : On this question the Railway Minister is very determined to say often that in Kerala any line will be parallel or superficial. This is not a fact.

MR. SPEAKER : You should say that parallels do not meet.

SHRI C. K. CHANDRAPPAN : The fact is that Kerala is such a narrow land strip that there everything will be bound to be parallel. Nobody can help that, not even the Railway Minister. But since it is a densely populated area and the demand is so genuine and long-standing, will the Railway Minister be kind enough to consider it favourably if a proposal is made ?

SHRI HANUMANTHAIYA : The views of the State Government are almost conclusive in the matter of building over and under-bridges but not in the matter of building new railways. For that purpose the Plan provision must be there and the money must be made available. There are so many difficulties. We have not neglected Kerala. In fact, I have announced in my Budget speech that the metre gauge from Cochin to Trivandrum will be made broad gauge. Therefore, it is not that we are neglecting Kerala...*(Interruption)*. But it may not be possible to do all things desirable at once because of financial difficulties.

SHRI N. SREEKANTAN NAIR : In view of the fact that Kerala has only three route miles per lac of population whereas the all India average is more than 9.5, will the Government consider giving an equi-

table treatment to Kerala by constructing new lines to make it at least come very near the all-India average ?

SHRI HANUMANTHAIYA : I do not know whether it is possible to work out railway lines on the basis of population figures but I agree to the proposition that every State in India must be treated more or less equitably when new lines are constructed.

SHRI VAYALAR RAVI : May I know from the Minister whether any survey has been made in connection with Kayamkulam and Cochin *via* Allepy ?

SHRI HANUMANTHAIYA : A Traffic survey in being made and the line will cost about Rs. 10 crores. The distance is about 115 kms.

SHRI M. KALYANASUNDARAM : May I know from the Minister whether any traffic survey was conducted with regard to the line referred to in his answers ?

SHRI HANUMANTHAIYA : No separate traffic survey is necessary. As the hon. Member knows there is already connection between these two stations. It will not be possible to construct another parallel line.

Rural Electrification in West Bengal

*1542. **SHRI SAMAR GUHA :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether there is any scheme to undertake large-scale projects for rural electrification of West Bengal in areas where underground water can be utilised for irrigation purposes with the help of power-pumps ; and

(b) if so, the nature of the Scheme ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b). A statement is laid on the Table of the House.

Statement

The emphasis on Rural Electrification Schemes continues to be on the energisation